Written Answers

3919. SHRI MOHINDER SINGH . LATHER : Will the Miinster of FINANCE be pleased to state

- (a) whether it is a fact that duty evasion and wrong declaration case worth Rs. 1 20 crore against M/s. Reliance Industries is pending before the Collector, Bombay; and
- (b) what is the present position of the case ?

THE MINISTIR OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA) · (a) No, Sir.

(b) However, a show cause notice has been issued by the Deputy Collector, Bombay on 10-2-1987 alleging unauthorised importation of plant and machinery and alleged misdeclaration and underinvoicing of good involving evasion of duty of Rs. 119.64 crore. The matter is under adjudication.

भारतीय पुलिस से श के अधिकारियों में व्याप्त रोष

3920. श्री अजीत जोगी : क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या भारतीय पृलिस सेवा के दो दरिष्ठ अधिकारी (श्री भिडर तथा एक ग्रन्य) मरकार की गलत पदोन्नित नीति से नाराज होकर हाल ही में लंबो छुट्टी पर चले गए है ;
- (ख) यदि हां, नो क्या यह पदोन्नति निर्वारित मानदंडी तथा निष्पक्षता के स्वी हति सिद्धांतों पर अ.ध.रित नहीं थी; और

(ग) भारतीय पुलिस सेवा के अधि-कारियों में इस प्रकार से बढ़ते हुए य-संतोष को दूर करने के लिए सरकार द्वारा क्या कदम उठाए जा रहे हैं ?

to Questions

कामिक, लोक शिकायत ग्रीर पेंशन मंत्रालय में राज्य मंत्री तथा गृह मंत्रालय में राज्य मंत्री (श्री पी. चिवम्बरम्)ः

- (क) जी नहीं, श्रोमान ।
  - (ख) प्रवन नहीं उठता ।
  - (ग) प्रध्न नहीं उठता।

Killing of Harijans in Jahanabad, Bihar

3921. SHRIMATI VEENA VERMA: SHRI KAPIL VERMA: SHRIMATI SURYAKANTA JAYAWANTRAO PATIL: SHRIMATI SUDHA VIJAY JOSHI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether eleven Harijans were shot dead by a gang of another caste in mid-August in Jahanabad District of Bihar; if so, the details of the incident; and
- (b) whether Government have taken any steps to prevent repeated massacre of Haritans in Jahanabad and other areas of Bihar; if so the details thereof?

THE MINISTER OF STATE IN 1111 MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE 'N THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMDARAM): (a) and (b) 11 of Khagari Tola of village Hanja**n**s Damuha. Police Station Kako, were killed on the night intervening 11/ 12th August, 1988 by a notorious gang of criminals. Processes for attachment of moveable properties of the accused have been executed and the State Government